GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.3030 TO BE ANSWERED ON 19TH MARCH, 2025

ONORC SCHEME IN TELANGANA

3030. SHRI RAMASAHAYAM RAGHURAM REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the salient features of the One Nation One Ration Card (ONORC) scheme;
- (b) the details of funds sanctioned, allocated and utilised under Public Distribution System in Telangana during the last three years;
- (c) the details of the targets fixed and achievements made under the scheme in the State; and
- (d) the steps taken by the Government to ensure that targeted beneficiaries avail benefits in the State?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a) & (b): The nationwide portability of ration cards is popularly known as One Nation One Ration Card (ONORC) feature. Through this technology driven reform, around 80 Crore PMGKAY beneficiaries are empowered to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their same existing ration card with biometric authentication on an electronic Point of Sale (ePoS) device. The family back home can also lift the part of the PMGKAY foodgrains in the home State/UT on the same ration card. ONORC is a universal feature for PMGKAY beneficiaries and no separate funds have been allocated for Telangana.
- (c) & (d): ONORC feature is enabled in all 36 States/UTs, across the country (including Telangana), covering almost 100% PMGKAY beneficiaries. Since its inception more than 168.5 Crore portability transactions (including 12.62 crore portability transactions in Telangana) have been recorded under the ONORC feature, which includes both inter-State and intra-State transactions.
